

Dy. C.I.T. Vs CBRE South Asia Private Ltd

Court: Income Tax Appellate Tribunal (Delhi B Bench)

Date of Decision: May 31, 2024

Acts Referred: Income Tax Act, 1961 " Section 37(1)

Hon'ble Judges: Saktijit Dey, (VP); Naveen Chandra, (AM)

Bench: Division Bench

Advocate: Kshitij Bansal, Jaskaran Singh, Vivek Kumar Upadhyay

Final Decision: Dismissed

Judgement